

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

55(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2018.

NAME OF THE COMPANY: Rajeev Behl V/s. M/s. S.S. Con Build Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

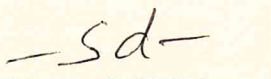
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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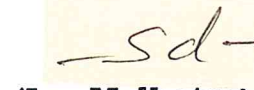
Present:

Mr. Krish Gandhi, Advocate for the Petitioner.
Mr. Jayant Kr. Mehta, Mr. Saurabh D. Karan Singh,
and Mr. Aditya Singhal, Advocates for the Respondent
Mr. Diggaj Pathak and Ms. Shweta Sharma, Advocates
for the Respondent No. 1 & 2

ORDER

No time left. Renotify this case on 12th March, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)